## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO.2213

TO BE ANSWERED ON THE 29<sup>TH</sup> NOVEMBER, 2016/AGRAHAYANA 8, 1938 (SAKA)
BATTLE CASUALTY CERTIFICATE

### 2213. SHRIMATI SUPRIYA SULE:

DR. HEENA VIJAYKUMAR GAVIT:

**KUNWAR BHARATENDRA:** 

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

**SHRI SATAV RAJEEV:** 

DR. J. JAYAVARDHAN:

### Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering to give "battle casualty certificates" on the lines of the Army to Central Armed Police Forces (CAPF) and if so, the details thereof;
- (b) whether this will entitle families of CAPF personnel who died during border skirmishes or enemy action in war or while fighting terrorists to several benefits and if so, the details thereof;
- (c)the time by which such facilities are likely to be extended to families of such personnel; and
- (d) the other steps taken by the Government to extend more benefits to families of such personnel who died fighting terrorists or due to enemy action in war?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): The Government has taken several steps for the Next of Kin (NoK) of the Central Armed Police Forces (CAPFs) personnel who lay down their lives for the country. No decision has been taken on giving "battle casualty certificate" on the lines of the Army to Central Armed Police Forces (CAPFs). However, following benefits, inter alia, are given to Central Armed Police Forces (CAPFs)

personnel including Next of Kin (NoK) of those who sacrifice their lives in the course of duty:-

- (i) Ex-gratia lump-sum compensation @ Rs.35 lacs for death on active duty and
- (ii) The NoK of the deceased is entitled to get Liberalized Family Pension (i.e. last pay drawn) under Central Civil Service (Extra Ordinary Pension) Rules, 1939 and other pensionary benefits as admissible.
- (iii) 5% vacancies are reserved in Group "C" & "D" for compassionate appointments for NoK of the deceased personnel.
- (iv) Under the Prime Minister Scholarship Scheme, amount @ Rs.2250/- pm for girls and Rs.2000/- pm for boys is being released to the wards of serving/retired CAPFs personnel. Prime Minister Scholarship is admissible to 1000 girls and 1000 boys.
- (v) There is a reservation of 15 MBBS and 02 BDS seats for the wards of CAPFs personnel in the seats of Central Government for these courses.
- (vi) Central Police Canteens at various locations in the country have been functioning.
- (vii) A Welfare and Rehabilitation Board has been established for the welfare and rehabilitation of CAPFs personnel and their families including differently abled personnel.